## GOVERNMENT OF INDIA WOMEN AND CHILD DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:2635 ANSWERED ON:09.12.2011 ADOPTION OF CHILDREN Ganeshamurthi Shri A.;Tagore Shri Manicka

## Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Central Adoption Resource Authority (CARA) has maintained the figures in respect of children adopted by the foreigners during the last three year and the current year till date and likely to be adopted in the near future; and
- (b) if so, the number of applications of Indians and foreigners for adoption of children pending with the CARA, State-wise alongwith the reasons for such pendency?

## **Answer**

## MINISTER OF STATEOF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

- (a): CARA has maintained figures in respect of children adopted by foreigners during the last three years and the current year as well. However, it is not possible to give figures for children likely to be adopted in near future as it depends on many factors like availability of children legally free for adoption, number of waiting parents etc.
- (b): As per Inter-Country Adoption Guidelines 2006, applications for Inter-Country adoption are received directly by Adoption Placement Agencies in India and sent to CARA once the process is complete for issue of No Objection Certificate (NOC). 43 applications for issue of NOC are pending with CARA as on 07.12.2011. The State-wise details are Annexed. The pendency is due to incomplete documents received with the application.